

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. †1074
TO BE ANSWERED ON 09.03.2017**

PROPOSAL FOR DECLARATION OF SC/ST/ OBC

†1074. SHRI MAHENDRA SINGH MAHRA :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has received proposals from States during the year 2015 and 2016 for declaring the castes as the Scheduled Castes/Scheduled Tribes/ Backward Classes;
- (b) if so, the number of proposals received from January, 2015 to December, 2016, State-wise and caste-wise; and
- (c) the details of names of castes as received in the proposals which have been included under the Scheduled Castes/ Scheduled Tribes/Other Backward Classes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): State-wise and community-wise details of proposals for inclusion in the list of Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) received during January, 2015- December, 2016 are as under:-

| State | Number of castes/communities | | |
|---------------------|------------------------------|-----|------|
| | SCs | STs | OBCs |
| 1. Bihar | 2 | 1 | - |
| 2. Chhattisgarh | 2 | - | - |
| 3. Jharkhand | - | 4 | 1 |
| 4. Himachal Pradesh | - | 1 | - |
| 5. Karnataka | 1 | - | - |
| 6. Manipur | - | 1 | - |
| 7. Odisha | 5 | 16 | - |
| 8. Uttar Pradesh | 1 | - | - |
| 9. Uttarakhand | 1 | - | - |

(c): No community has been included in the list of SCs, STs and OBCs from the proposals received during the years 2015 and 2016.
